

M

Iter No.13

M. No.2003/2005

M. No.2004/2005

O. No.2033/2002

18. 0.2005

Present : Shri Ajesh Luthra, learned counsel for applicants in MAs (original respondents).

M. 2003/2005 and MA 2004/2005

Heard learned counsel.

On the prayer of the respondents, time for implementation of the order dated 4.8.2003 passed in OA No.2033/2002 is extended by four months from today. This order is passed before service of copy of MAs to the applicant in order to save the time. MAs are accordingly disposed of.

It is made clear that no further time shall be granted for this purpose.



(M. K. MISRA)
MEMBER (A)



(B. PANIGRAHI)
CHAIRMAN

1/1